NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/248/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUALITY MILLS STORES

NAME OF THE RESPONDENT(S)

: RAJALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Revathi M kannan For Rahul Balaj Cound for Petitionee

Reveth

A. G. Sterro MARAYANO

For hespondants

Also of

A-1c.M7LSAMY

ORDER

Counsel for petitioner present and stated that in compliance to the settlement talks, payment of Rs,4,50,000/- was not made and the cheque presented to the bank was dishonoured. In view of the circumstances, the counsel submitted that they are ready to argue the matter. Counsel for respondent present and prayed time for making his submissions. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)